



# The Orissa Gazette

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No. 2. CUTTACK, FRIDAY, JANUARY 8, 1937.

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*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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## PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the  
Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE  
DEPARTMENTS.

NOTIFICATIONS.

*The 30th December 1936.*

No. 9793—4P-20/36-A.—In exercise of the power conferred by sub-section (2) of section 13 of the Khondmals Laws Regulation, 1936 (IV of 1936), the Governor is pleased to confer upon the Court of the Subdivisional Officer, in addition to the powers specified in respect of such Court in column 1 of the table given in sub-section (1) of the said section, the following further powers, namely:—

(1) Powers corresponding to those of a Civil Court under the Code of Civil

Procedure, 1908 (IX of 1908), to try original civil suits of which the value exceeds Rs. 500 but does not exceed Rs. 3,000, provided that such suits are not in respect of revenue paying lands the value of the annual produce of which exceeds Rs. 500.

(2) Power to transfer to the Court of the Second Officer in the district of the Khondmals, suits in which any Zamindar, Bisoyee, or any Mansubdar, Muttadar or other feudal hill chief is concerned, if both parties desire such transfer or consent thereto and if the value of the suit does not exceed Rs. 500.

The 30th December 1936.

**No. 9796—4P-20/36-A.**—In exercise of the powers conferred by sections 10 and 12 of the Khondmals Laws Regulation, 1936 (IV of 1936), the Governor is pleased to direct, that in addition to the powers conferred in the Home, Revenue and Finance Department notification no. 349-A., dated the 26th May 1936, the Court of the Second Officer in the district of Khondmals shall have the powers corresponding to those of a civil court under the Code of Civil Proce-

dures, 1908 (IX of 1908), to try original civil suits of which the value does not exceed Rs. 500:

Provided that suits in which any Zamindar, Bisoyee, or any Mansubdar, Muttadar or other feudal chief is concerned shall not be tried in the court of the said Second Officer, unless such suits have been transferred to that court by the Subdivisional Officer in exercise of the power specified in notification no. 9793-A., dated the 30th December 1936.

The 5th January 1937.

**No. 209 —IE-157-37-Ref.-P.**—The Governor is pleased to notify that in view of the fact that elections of members to the Orissa Legislative Assembly will take place from the 18th January 1937 to the 23rd January 1937 and the majority of gazetted officers and other officers will be engaged in the conduct of the elections, the offices and institutions, under the Government of Orissa and Revenue and Magisterial Courts in the different parts of Orissa shall be closed as specified below:—

Column 1.	Column 2.	Column 3. Dates of closing.
In the districts of Ganjam, Koraput and the Khondmals.	All offices and institutions and Revenue and Magisterial Courts under the Government of Orissa.	The 18th January 1937.
In the Kendrapara subdivision of the district of Cuttack.	All offices (other than sub-treasuries) and institutions and Revenue and Magisterial Courts, under the Government of Orissa.	From the 18th January 1937 to 22nd January 1937 (inclusive).
In the district of Angul ...	Ditto ditto ...	From the 18th January 1937 to 21st January 1937 (inclusive).
In the district of Balasore, Puri and Sambalpur and in the Sadr and Jajpur subdivision of the district of Cuttack.	All offices (other than treasuries and sub-treasuries, Secretariat, and offices of Heads of Departments) and institutions and Revenue and Magisterial Courts under the Government of Orissa.	From the 18th January 1937 to 23rd January 1937 (inclusive).

2. A further notification will issue shortly regarding the closing of treasuries and sub-treasuries in the districts of Cuttack, Balasore, Puri, Sambalpur and Angul.

The 7th January 1937.

**No. 87—La-61-R.**—Whereas it appears to the Government of Orissa that land is likely to be required to be taken by Government at the public expense for a public purpose, viz., for the capital of the province of Orissa, in the villages of Sana-Jobra, thana Cuttack, no. 210, pargana Bakhrabad and of Makhanpur, Tulsipur, and Cantonment, thana Cuttack, nos. 206, 207 and 197 respectively, pargana Cuttack-Haveli, town Cuttack, district Cuttack, it is hereby notified

that for the above purpose 26 pieces of land, measuring more or less, 63.398 acres, bounded as follows:—

MAUZA SANA—JOBRA, THANA CUTTACK NO. 210  
Block no. 1 (measuring more or less 9.843 acres).

North—By a portion of 133 Mochisahilane bearing plot no 162,

East—By canal embankment bearing plot nos. 190 and 191,

- South—By a municipal road bearing plot no. 194,
- West—By a portion of 133 Mochisahi lane bearing plot nos. 197 and 158;
- Block no. 2 (measuring more or less 5.102 acres).*
- North—By a municipal road bearing plot no. 194,
- East—By canal embankment bearing plot nos. 191 and 192,
- South—By 38 Ranihat-Mangalabag road bearing plot no. 236,
- West—By 133 Mochisahi lane bearing plot no. 197 and plot nos. 214, 215, 216 and 217;
- Block no. 3 (measuring more or less 2.022 acres).*
- North—By plot no. 81 and a portion of plot no. 245.
- East—By a portion of plot no. 146 and plot nos. 260, 264, 151 and 78,
- South and West—By 117 Malhasahi lane bearing plot no. 73;
- Block no. 4 (measuring more or less 5.402 acres).*
- North—By 117 Malhasahi lane bearing plot no. 73,
- East—By a portion of 117 Malhasahi lane bearing plot no. 73 and plot no. 282,
- South—By a portion of municipal road bearing plot no. 54,
- West—By a portion of municipal road bearing plot no. 54 and plot nos. 276 and 275.
- Block no. 5 (measuring more or less 0.169 acre).*
- North—By a portion of municipal road bearing plot no. 54,
- East—By a portion of municipal road bearing plot no. 54 and a portion of plot no. 282,
- South and West—By a boundary line between mauzas Makhanpur and Sana-Jobra;
- Block no. 6 (measuring more or less 5.881 acres).*
- North—By plot nos. 258 and 35,
- East—By a portion of 117 Malhasahi line bearing plot no. 73 and municipal road bearing plot nos. 275 and 276,
- South and West—By a municipal road bearing plot nos. 54, 52 and 48;
- Block no. 7 (measuring more or less 0.265 acre).*
- North and East—By a portion of municipal road bearing plot no. 52,
- South and West—By a boundary line between mauzas Bara-Jobra and Sana-Jobra;
- Block no. 8 (measuring more or less 0.055 acre).*
- North and East—By a portion of municipal road bearing plot no. 52.
- South—By a boundary line between mauzas Bara-Jobra and Sana-Jobra,
- West—By a portion of municipal road bearing plot no. 48;
- Block no. 9 (measuring more or less 0.305 acre).*
- North—By a portion of plot no. 248,
- East—By a portion of a municipal road bearing plot no. 48,
- South and West—By a boundary line between mauzas Bara-Jobra and Sana-Jobra.
- MAUZA MAKHANPUR, THANA CUTTACK, NO. 206.
- Block no. 10 (measuring more or less 3.642 acres).*
- North—By a boundary line between mauzas Makhanpur and Sana-Jobra,
- East—By a boundary line between mauzas Makhanpur and Sana-Jobra and plot no. 1280,
- South—By a portion of 36 Dock-road bearing plot no. 1294 and plot no. 1285, a municipal drain bearing plot no. 1293 and plot no. 1593,
- West—By a municipal road bearing plot nos. 1592, 1260, a portion of plot no. 1009 and plot nos. 997, 994 and a portion of 117 Malhasahi lane bearing plot no. 983;
- Block no. 11 (measuring more or less 1.094 acres).*
- North—By a portion of municipal road bearing plot no. 1009,
- East—By a municipal road bearing plot nos. 1260 and 1592,
- South—By 36 Dock road side drain bearing plot no. 1293 and plot no. 1255.
- West—By plot nos. 1236 and 1646,
- Block no. 12 (measuring more or less 0.605 acre).*
- North—By a portion of plot no. 1009,

East—By a portion of municipal road bearing plot nos. 1646 and 1236,

South—By Mangalabag outpost bearing plot no. 1230,

West—By 38 Ranihat-Mangalabag road bearing plot nos. 1213, 1644 and 1645 and road side drain bearing plot no. 1214;

*Block no. 13 (measuring more or less 1.368 acres).*

North—By 117 Malhasahi lane bearing plot no. 76,

East—By a boundary line between mauzas Makhanpur and Sana-Jobra and plot no. 979,

South—By 117 Malhasahi lane bearing plot no. 983,

West—By 117 Malhasahi lane bearing plot no. 967;

*Block no. 14 (measuring more or less 1.616 acres).*

North—By a municipal road bearing plot no. 56,

East—By plot nos. 61 and 62 and boundary line between mauzas Makhanpur and Sana-Jobra.

South—By 117 Malhasahi lane bearing plot no. 76,

West—By a municipal road bearing plot nos. 86 and 65;

*Block no. 15 (measuring more or less 1.008 acres.)*

North—By a portion of municipal road bearing plot no. 38,

East—By the boundary line between mauzas Makhanpur and Sana-Jobra,

South—By a municipal drain bearing plot no. 55,

West—By a municipal road bearing plot no. 38;

*Block no. 16 (measuring more or less 1.329 acres).*

North—By the District Judge's residential compound bearing plot no. 9,

East—By a municipal road bearing plot no. 38,

South—By 116 Shahaniazpur lane bearing plot no. 107,

West—By 38 Ranihat-Mangalabag road bearing plot no. 108;

*Block no. 17 (measuring more or less 6.399 acres).*

North—By 116 Shabaniazpur lane bearing plot no. 107 and a portion of municipal road bearing plot nos. 38, 56 and 65,

East—By portion of a municipal road bearing plot no. 86 and 967,

South—By a portion of 117 Malhasahilane bearing plot no. 983 and municipal road bearing plot nos. 997 and 1009,

West—By 38 Ranihat-Mangalabag road side drain bearing plot no. 1031 and plot nos. 1014 and 1029;

MAUZA TULSIPUR, THANA CUTTACK, NO. 207.

*Block no. 18 (measuring more or less 0.204 acre).*

North—By a portion of plot no. 1,

East—By 35 Telegraph Office road bearing plot no. 9,

South—By a municipal road bearing plot no. 3,

West—By a portion of plot no. 1;

*Block no. 19 (measuring more or less 5.370 acres).*

North—By a portion of plot no. 1 and a municipal road bearing plot no. 3.

East—By 35 Telegraph office road side drain bearing plot no. 10,

South—By 38 Ranihat-Mangalabag road side drain bearing plot nos. 21 and 10,

West—By the boundary line between mauzas Tulsipur and Cantonment;

*Block no. 20 (measuring more or less 0.370 acre).*

North—By 38 Ranihat-Mangalabag road and drain bearing plot nos. 22 and 23 respectively.

East—By Masthan road and drain bearing plot nos. 29 and 30 respectively,

South—By Masthan road side drain bearing plot no. 29,

West—By the boundary line between mauzas Tulsipur and Cantonment;

MAUZA CANTONMENT, THANA CUTTACK, NO. 197

*Block no. 21 (measuring more or less 5.726 acres).*

North—By 1 Cantonment road side drain bearing plot no. 1210,

East—By a portion of the boundary line between mauzas Cantonment and Tulsipur, 35 Cantonment road and plot no. 930.

South—By plot nos. 937, 941 and 940,

West—By 38 Cantonment road bearing plot no. 913;

*Block no. 22 (measuring more or less 0.107 acre).*

North—By a portion of plot no. 937,

East—By a portion of 35 Cantonment road bearing plot no. 963,

South—By 44 road bearing plot no. 1275,

West—By a portion of plot no. 937;

Block no. 23 (measuring more or less 0.170 acre).

North and East—By a portion of plot no. 937,

South—By 44 road bearing plot no. 1275,

West—By a portion of 35 Cantonment road bearing plot no. 719;

Block no. 24 (measuring more or less 2.485 acres).

North—By 1 Cantonment road side land bearing plot no. 1210,

East—By 38 Cantonment road bearing plot no. 913,

South—By plot no. 1271,

West—By plot no. 861;

Block no. 25 (measuring more or less 2.716 acres).

North—By 1 Cantonment road side land bearing plot nos. 1206 and 1207,

East—By plot no. 861,

South—By a portion of 14 Cantonment road bearing plot no. 867 and a portion of plot no 861,

West—By plot no. 863;

Block no. 26 (measuring more or less 0.145 acre).

North, East, South and West—By plot no. 899;

are likely to be required within the aforesaid villages of Sana-Jobra, Makhanpur, Tulsipur and Cantonment.

The notification is made under the provisions of section 4 of Act I of 1894 as amended by Act XXXVIII of 1923 to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Collectorate, Cuttack.

Objections to the acquisition, if any, filed under section 5-A by any person interested within the meaning of that section on or before the 7th February 1937, before the Collector of Cuttack, will be considered.

The 7th January 1937.

**No. 89—La-61-R.**—Whereas it appears to the Government that the land specified in the schedule below and situated in the Jagannadhapur village, Chatrapur taluk, Ganjam district, is needed for a public purpose, to wit, for the construction of buildings for Orissa Capital, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4 (1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and the Governor hereby authorizes the Revenue Divisional Officer, Chatrapur, and his staff and workmen to exercise the powers conferred by section 4 (2) of the Act. Under section 3 (c) of the same Act the Governor appoints the Revenue Divisional Officer, Chatrapur, to perform the functions of Collector under section 5-A of the Act.

SCHEDULE.

District—Ganjam.

Taluk—Chatrapur.

Village—Jagannadhapur.

Whether waste or arable—Arable.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Chatrapur.	124 Jagannadhapur.	103 B. G. dry	Govinda Das and Balaji Panigrahi.	315	315	Badupur	107A/4	Ac. 6.24
			107/1 A. G. dry	Subudhi Patro	316	107A/2	Do.	Mandya Pali.	1.75
			107A/2 A.G. dry	Neeranjana Patro.	316	107A/3	Do.	107A/1	1.41
			107A/3A.G. dry	Narayana Patro	316	107A/4	Do.	107A/2	1.25
			107A/4A.G. dry	Subudhi Patro	316	103 B	Do.	107A/3	0.50
							Total	11.24	

(Total eleven acres and twenty-four cents only.)

The 7th January 1937.

**No. 90—La-61-R.**—Whereas it appears to the Government that the land specified in the schedule below and situated in the villages noted in the schedule of Berhampur taluk, Ganjam district, is needed for a public purpose, to wit, for the construction of buildings for the Orissa Capital, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4 (1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923; and, the Governor hereby authorizes the Revenue Divisional Officer, Berhampur, his staff and workmen to exercise the powers conferred by section 4 (2) of the Act. Under section 3 (c) of the same Act, the Governor appoints the Revenue Divisional Officer, Berhampur, to perform the functions of Collector under section 5-A of the Act.

## SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	165 Rangailunda.	7 G. dry ...	Jagilinki Surayya and Jagilinki Appalswamy.	6	8—1	10—1 and 10—2.	6	0.61
			8—1 do. ...	Ditto	6	9—2 and 8—2.	10 2 and 3	6 and 7	0.56
			8—2 G. manavari.	Ditto	6	6 and 9—1	8—1 and 10—2 and 3.	8—1	1.08
			9—1 G. dry ...	Dakka Swamiga	6	15 1 and 2	9—2	8—2	1.01
			9—2 do. ...	Kondra Narayudu	8 and 9—1	15—2	14	8 and 10—3, 4 and 5.	1.05
			10—1 do. ...	Durgasi Gundicha	7 and 10—2.	10—2, 3 and 6.	10 8 and 6	6	0.53
			10—2 do. ...	Gedala Jagamma	7 and 8—1	10—3	10—1	10—1	0.22
			10—3 do. ...	Durgasi Ramayya	8—1, 8—2 and 9—2.	9—2	10 and 10 4 6	1, 2 and 6	0.44
			10—4 do. ...	Gedala Jagamma	10—3	9—2	10—5	10—3	0.07
			10—5 do. ...	Durgasi Gundicha	10—4	9—2, 14	10—6	10—3	0.10
			10—6 do. ...	Dedala Jagamma	10	14	10 7 and 10	10	0.45
			10—7 do. ...	Durgasi Gundicha	10—6	10—6	10—13 and 11.	8 and 9	0.08
			10—8 do. ...	Durgasi Ramayya	10—1	10—6 and 7	10—9	6	0.39
			10—9 do. ...	Gedala Jagamma	10—8	10 7 and 13	10—10	11	0.09
			10—10 do. ...	Durgasi Gundicha	10—9, 13 and 6.	10—14 and 14.	12 and 10—11, 12 and 14.	11	0.07
			10—11 do. ...	Gedala Jagamma	10—10	10—10	10—10	5	0.08
10—12 do. ...	Ditto	10—11, 10—10 and 10—14.	13	12	10—10	0.27			
10—13 do. ...	Durgasi Ramayya	10—7	10—6	10—10	10 9 and 10	0.11			
40—14 do. ...	Ditto	10—10	13 and 14	10—12	10—10	0.34			
12 do. ...	Sunkari Dilli Rao, Subba Rao and Madhava Rao, Sunkari and Sunkari	10—12	13 and 22	23—1	5	1.57			
13 G. manavari.	Ditto	14	20—21	12—22	10 12, 14 and 12	1.60			

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	Rangailunde.	14 G. dry ...	Sunkari Dilli Rao, Sunkari Subba Rao and Madhava Rao.	9-2 and 15-2.	19	13 and 20	10 6, 14 and 10	1'40
			15-1 do. ...	Boladi Vasantulu ...	6	16-1	15-2	9-1	0'69
			15-2 do. ...	Boladi Pandadu ...	15-1	16 2, 3 and 4	14	9 1 and 2	2'21
			16-1 do. ...	Gedi Chinnayya ...	6	16-2	16-2	15-1	0'07
			16-2 do. ...	Gecta Chinnayya, Tippana Chinnayya, Sunkari Ramaswamy, Durgasi Pedabagi, Tippana Endayya and Sadi Lavanya.	17	Mansurkota	16 3, 6 and 7	15-2	1'28
			16-3 do. ...	Durgasi Kandesu and Durgasi Bhimadu.	16-2	16-6	16-4, 16-5 and 19.	15-2	0'41
			16-4 do. ...	Durgasi Adayya ...	16-3	16-3	14 and 19	15-2	0'16
			16-5 do. ...	Same as for no. 16-2 ...	16-3 and 6	16-6	18 1 and 5	16-3	0'41
			16-6 do. ...	Durgasi Lakshmi and Gecta Chinnaya.	16 2 and 7	16-7 and Mansurkota.	18 1 and 5	16 2, 3 and 5	0'98
			16-7 do. ...	Durgasi Kandesu and Durgasi Bhimadu.	16-2	Mansurkota	16-6	16-6	0'24
			17 do. ...	Same as 16-2 ...	6	Mansurkota	16-2	16-2	1'65
			18-1 do. ...	Dakkata Lakshmi ...	16-5	18-5	18-2	19	0'12
			18-2 do. ...	Ditto ...	18-1	18-6	25	19	0'14
			18-3 do. ...	Ditto ...	18-6	Mansurkota	18-4	25	0'14
			18-4 do. ...	Ditto ...	18-3	Ditto ...	25	25	0'13
			18-5 do. ...	Ditto ...	16-6	Ditto ...	18-6	18-1	0'18
			18-6 do. ...	Ditto ...	18-5	Ditto ...	18-3	18-2	0'22
			19 do. ...	Sadi Lavanya ...	16 3, 4 and 5	18 1 and 2 and 5	24-1	14, 20 and 21	0'52
			20 do. ...	Sadi Masenu, Sadi Jaggayya and Sadi Gangayya.	14	19	21	13	0'32
			21 do. ...	Sadi Jagga Rao, Sadi Vankataratnam, Sadi Rajayya, Sadi Yerrayya, Sadi Vasantulu.	20	19	22	13	0'30
			22 do. ...	Sadi Tamadu ...	21	24-1 and 24-2	26	23 1 and 2	1'50
			23-1 G. manavari.	Sunkari Dilli Rao, Sunkari Subba Rao, Sunkari Madhava Rao.	12	22	23-2	5	0'52
			23-2 G. dry ...	Ditto ...	23-1	22	26	5	0'27
			24-1 do. ...	Dakkata Lakshmi ...	19	25	24-2	22	0'24
			24-2 do. ...	Ditto ...	24-1	25	26	22	0'23
			25 do. ...	Boladi Vasantulu ...	18 2 and 4	Mansurkota	26	24 1 and 2	1'33
			27 do. ...	Tippana Appayya ...	26	29 1, 2 and 3	28	44	1'12
			28 do. ...	Parabota Vasantulu ...	27	29 2 and 3	44	44	0'09
			29-1 do. ...	Sadi Lavanya and Sadi Venkayya.	26	30-1	29-2	27	0'73

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
			29-2 G. dry ...	Durgasi Kandesu and Durgasi Bhimadu.	29-1	30-2	29-3	27 and 28 ...	Acree. 0.41
			29-3 do. ...	Same as for S. no. 16-2 ...	29-2	30-3 and 4	30-5 and 44.	28 and 44 ...	0.54
			30-1 do. ...	Tippana Sanyasi ...	26	31 1 and 2	30-2	29-1	0.46
			30-2 do. ...	„ Appayya ...	30-1	31-3	30-3	29 1 and 2	0.50
			30-3 do. ...	„ Sanyasi ...	30-2	31 4 and 5	30-4	29-3	0.67
			30-4 do. ...	„ Appayya ...	30-3	31-5	30-5	29-3	0.14
			30-5 do. ...	„ Sanyasi ...	30-4	31-6	44	44	0.38
			31-1 do. ...	Sadi Rammayya, Sadi Latchayya, Sadi Tulasayya and Sadi Sattayya.	26	32	31-2	30-1	0.17
			31-2 do. ...	Sunkari Dilli Rao, Sunkari Subba Rao and Sunkari Madhava Rao.	31-1	32	31-3	30 1 and 2	0.32
			31-3 do. ...	Sadi Chinnayya and Sadi Enddayya.	31-2	32	31-4	30-2	0.40
			31-4 do. ...	Sadi Ramayya, Sadi Latchaya, Sadi Tulasayya and Sadi Sattaya.	31-3	33	31-5	30-3	0.56
			31-5 do. ...	Sadi Masenu ...	31-4	34	31-6	30 3, 4 and 5	0.44
			31-6 do. ...	Sadi Endayya and Sadi Chinnayya.	31-5	35	37 and 38	30-5	0.39
			32 do. ...	Sadi Jagga Rao, Sadi Venkataratnama, Sadi Rajayya, Sadi Yerrayya and Sadi Vasantulu.	26	Mansurketa	33 and 34	31 1, 2, 3 and 4	1.67
			33 do. ...	Sadi Gopaludu, Sadi Masenu and Sadi Gangayya.	32	do. ...	32 and 34	36-1	2.45
			34 do. ...	Names as per S. no. 32 ...	33	33	35	31-5	0.43
			35 do. ...	Sadi Masenu, Sadi Gangayya, Sadi Elli and Sadi Gopaludu.	34	36-1	36-2	31-6	0.32
			36-1 do. ...	Sadi Endayya and Sadi Chinnayya.	33	Mansurketa	36-2	36	0.57
			36-2 do. ...	Sunkiri Dilli Rao, Sunkiri Subba Rao and Sunkiri Madhava Rao.	36-1 and 35.	do. ...	36-3	37	0.53
			36-3 do. ...	Sadi Endayya and Sadi Chinnayya.	36-2	do. ...	36 4 and 6	37	0.53
			36-4 do. ...	Sadi Rammayya, Sadi Latchayya, Sadi Tulasayya and Sadi Sattayya.	36-3	Mansurketa and 36-5	36-5	37	0.46
			36-5 do. ...	Sadi Masenu ...	36-4, 36-6	Mansurketa	39	37	0.67
			36-6 do. ...	Sadi Ramayya, Sadi Latchayya, Sadi Tulasayya and Sadi Sattayya.	36-3	do. ...	36-5	36-2	0.03
			37 do. ...	Sadi Jaga Rao, Sadi Venkataratnam, Sadi Rajayya, Sadi Vasantulu and Sadi Yerrayya.	31-6	36 2, 3, 4, and 5	39	38	0.43
			38 do. ...	Sadi Elli, Sadi Gopaludu, Sadi Masenu and Sadi Gangayya.	31-6	37	44	30-5	0.26
			40 I. dry ...	Mangulu Naiko ...	36-5	Mansurketa	42	39	2.05
			41 G. dry ...	Tamara Chinnayya, Tamara Venkayya, Tamara Gurrayya, Tamara Masenu and Tamara Konda.	40	do. ...	43	42 and 43	0.78

Suniyam.

Berhampur.

Rangailunda.



District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
			43 G. dry ...	Same as per S. no. 41 ...	42	Mansurkota and 41.	Mushidi Pallem.	44	Acres 4.24
			45 do. ...	Tamara Chinayya, Tamara Venkaya, Tamara Gurayya, Tamara Masenu and Tamara Konda.	50	44	Mushidi Pallem.	46-1	1.62
			46-1 do. ...	Gedala Ellayya ...	50	45	Mushidi Pallem.	47	5.80
			46-2 I. dry ...	Ditto ...	48	46-1	47	68-A	1.40
			47 G. dry ...	Ditto ...	46-2	46-1	Mushidi Pallem.	68 A and 111	6.80
			48-1 do. ...	Sunkari Delli Rao, Sunkari Subba Rao.	68-A and 53.	49	46-1 and 46-2.	48-2	1.98
			48-2 G. Wet	Sunkari Delli Rao, Sunkari Subba Rao and Madhava Rao.	68-A	48-1	46-2	68-A	0.75
			49 G. dry ...	Same as above ...	50	50	50	53 and 48-1	1.02
			52 do. ...	Do. ...	57-2	44	51	53	0.21
			55 do. ...	Do. ...	58	58 and 56 1 to 9	53 and 68-A	63 and 64	3.17
			56-1 do. ...	Durgasi Peddabagi, Tippana Chinnayya, Tippana Adayya and Sunkari Dilli Rao.	56-2	57-2	53	55	0.18
			56-2 do. ...	Gedala Rajaya ...	56-3	57-1 57-2	56-1	55	0.12
			56-3 do. ...	Durgasi Kandesh and Durgasi Bhimudu.	56-4	57-1	56-2	55	0.12
			56-4 do. ...	Gedala Rajayya ...	56-5	57-1	56-3	55	0.11
			66-5 do. ...	Do. ...	56-6	57-1	56-4	55	0.13
			56-3 do. ...	Boladi Venkamma ...	56-7	44	56-5	55	0.16
			56-7 do. ...	Durgasi Kandesu and Durgasi Bhimudu.	56-8	44	56-6	55	0.10
			56-8 do. ...	Sadi Lavanya and Sadi Venkaya.	56-9	44	56-7	55	0.17
			56-9 do. ...	Durgasi Pedabagi, Tippana Chinnaya, Tippana Adayya, Geeta Chinayya and Sunkari Delli Rao.	58	44	56-8	55	0.07
			57-1 do. ...	Tippana Appaya ...	56 3, 4 and 5	44	57-2	56 3, 4 and 5	0.18
			57-2 do. ...	Tippana Sanyasi, Tippana Chinnaya and Tippana Adayya.	57-1	44	52	56 1 and 2	0.18
			58 do. ...	Parabota Vasantulu ...	59	44	55	63	0.70
			59 do. ...	Sunkari Dilli Rao, Sunkari Madhava Rao and Sunkari Subba Rao.	60	44	63	113	1.02
			60 do. ...	Rokalla Masenu and Rokalla Rajiga.	61	5	59	113	2.63
			61 do. ...	Sunkari Dilli Rao, Sunkari Madhava Rao and Sunkari Subba Rao.	113	5	60	113	1.89
			62-2 G. dry...	Rajibo Naiko ...	62-1	5	62-3	Ramachandra pur.	1.58
			63 G. Manvari	Sunkari Dilli Rao, Sunkari Subba Rao and Madhava Rao.	59	58 and 55	64 1 and 2	113	0.92
			64-1 G. dry...	Gedala Rajayya ...	63	55	64-2	113	0.15

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Canjam.	Berhampur.	Hangailunda.	64—2 G. manvari.	Gedala Rajayya ...	63 and 64 1	55	64—3	113	0.63
			64—3 G. wet...	Durgasi Pedabagi, Tippana Chinnaya, Tippana Adayya, and Sunkari Delli Rao.	64—2	55	64—4	113	0.49
			64—4 G dry...	Durgasi Kandesu and Durgasi Bhimudu.	64—3	55	64—5	65	0.21
			64—5 do. ...	Geeta Chinnaya, Sunkari Delli Rao, Durgasi Pedabagi, Tippana Chinnaya and Tippana Adayya.	64—4	55	55	65	0.44
			66 do. ...	Sadi Lavanya and Sadi Venkayya.	113	65	65 and 109-A.	113	0.95
			67 G. wet ...	Sunkari Dilli Rao, Sunkari Subba Rao and Sunkari Madhava Rao.	65	68-A	79, 78-A, 76, 77, 75, 74, 70 and 69.	107-A	1.66
			69 do. ...	Durgasi Pedabagi Tippana Chinnaya, Tippana Adayya and Tippana Dilli Rao.	67	68-A	68-A	70 and 111	0.70
			70 do. ...	Tamara Chinnaya, Tamma Rajamma and Tamma Gourama.	74	74	111	111	0.02
			73 do. ...	Sadi Jagga Rao, Sadi Venkataratnam, Sadi Rajayya, Sadi Yerraya and Sadi Vasantulu.	75	74	111	76	0.03
			74 do. ...	Sadi Endayya and Sadi Chinnayya.	67	67	70	73	0.08
			75 do. ...	Sankari Dilli Rao, Sankari Subba Rao and Sankari Madhava Rao.	67	7	77	76	0.04
			76 do. ...	Saddi Jagga Rao, Saddi Venkataratnam, Saddi Rajayya, Saddi Yerraya and Saddi Vasantulu.	67	75	77	67	0.05
			77 do. ...	Sadi Endayya and Sadi Chinnayya.	75 and 76	73	111	67	0.13
			78-B do. ...	Dakata Lakshim ...	67	111	111	80	0.02
			79 do. ...	Sunkari Dilli Rao, Sunkari Madhava Rao and Sunkari Subba Rao.	67	78-B	80	107-A	0.02
			80 do. ...	Sadi Jagga Rao, Sadi Venkataratnam and Sadi Rajayya.	79	79	111	81-A	0.02
			81-A do. ...	Dakka Lakshmi ...	107-A	80	111	81-B	0.06
			81 B. do. ...	Dakkata Lakshmi ...	107A	81 A	111	107A	0.02
			108A—1 G. dry	Tippana Sanyasi ...	109A	108A—2	110	109A	0.23
			108A—2 do.	Tippana Appayya ...	109A	1 1	110	108A—1	0.59
112—1 do.	Raghu Naiko ...	62	5	112—2	Ramachandrapur.	2.02			
112—2 do.	Govinda Naiko ...	112—1	5	112—3	Do. ...	1.96			
112—3 do.	Boidehi Naikani ...	112—2	61	113	Do. ...	1.99			
Total ...									94.64

(Total ninety-four acres and sixty-four cents.)

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	165 Rangailunda.		<i>Houses of—</i>					Acres.
			Part of S. no. 53, G. porainboko.	Sunkari Dilli Rao, Sunkari Subba Rao and Sunkari Madhava Rao	Vacant village site.	Vacant village site.	Village street.	Vacant village site.	0'03
			Ditto ...	Ditto ...	Ditto ...	Konna Appayya's house.	Ditto ...	Ditto ...	0'01
			Ditto ...	Konna Apayya	S. no. 55	Appu Simayya's house	Ditto ...	Sunkari Delli Rao's house.	0'06
			Ditto ...	Pappu Simayya	Ditto ...	Jagilinkili Surayya's house.	Ditto ...	Konna Appayya's house.	0'03
			Ditto ...	Jagilinkili Surrayya	Ditto ...	Gediliyellaya's house	Ditto ...	Pappu Simayya's house.	0'05
			Ditto ...	Gedili Yellaya	Ditto ...	Bolidi Vasantulu's house	Ditto ...	Jagilinkili Surrayya's house.	0'05
			Ditto ...	Bolidi Vasantulu	Ditto ...	Bolidi Pandaya's house.	Ditto ...	Gedili Yellaya's house.	0'03
			Ditto ...	Boladi Pandayya	Ditto ...	Durgasi Lakshmiamma's house.	Ditto ...	Bolidi Vasantulu's house.	0'08
			Ditto ...	Durgasi Lakshmiamma	Ditto ...	Durgasi Gunnamma's house	Ditto ...	Bolidi Pandayya's house.	0'02
			Part of S. no. 53 G. paramboke.	Durgasi Gunnamma	S. no. 55...	Durgasi Bageamma's house.	Ditto ...	Durgasi Lakshmiamma's house.	0'02
			Ditto ...	Durgasi Bageamma	S. no. 55 and 56—1	Rokkallamma's house.	Ditto ...	Durgasi Gunnamma's house.	0'04
			Ditto ...	Rokkala Ayyamma	S. no. 56—	Gedila Jagamma's house.	Ditto ...	Durgasi Bageamma's house.	0'06
			Ditto ...	Gedila Jaggama	Ditto ...	Durgasi Gundicha's house.	Ditto ...	Rokalla Ayyamma's house.	0'03
			Ditto ...	Durgasi Gundicha	Ditto ...	Sadi Lavanya's house	Ditto ...	Gedila Jagamma's house.	0'04
			Ditto ...	Sadi Lavanyo	Ditto ...	Durgasi Pollaya's house.	Ditto ...	Durgasi Gundicha's house.	0'05
			Ditto ...	Durgasi Pollaya	Ditto ...	Sadi Lavanya's house.	Ditto ...	Sadi Lavanya's house.	0'04
			Ditto ...	Sadi Lavayo	Ditto ...	Sadi Jagamma's house	Ditto ...	Sadi Polaya's house.	0'02
			Ditto ...	Sadi Jaggama	Ditto ...	Burudu Goddaya's house.	Ditto ...	Sadi Lavanya's house.	0'01
			Ditto ...	Burudu Goddaya	S. no. 57—2	Gita Sarathi's house.	Ditto ...	Sadi Jagamma's house.	0'04
			Ditto ...	Gita Sarathi	Ditto ...	S. no. 52	Ditto ...	Buruda Goddaya's house.	0'03
			Ditto ...	Parapata Jaggamma	Village Street.	S. no. 49	S. no. 49	Tamara Chinaya's house.	0'01
			Ditto ...	Tamara Chinaya	Ditto ...	Parapata Jagamma's house.	S. no. 48—1	Tamara Kamamma's house.	0'04
			Ditto ...	Tamara Kamamma	Ditto ...	Tamara Chinaya's house.	Ditto ...	Tamara Venkaya's house.	0'03
			Ditto ...	Tamara Venkayya	Ditto ...	Tamara Kamamma's house.	Ditto ...	Tamara Guraya's house.	0'04
			Ditto ...	Tamara Gurayya	Ditto ...	Tamara Venkaya's house.	Ditto ...	Sadi Pollama's house.	0'05

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries				Approximate extent to be taken in
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	165 Rangaitunda.	Part of S. no.53 G.poramboke.	Sadi Polamma ...	Village street.	Tamara Gurraya's house.	S. no. 48-1	Tippana Chinaya's house.	0.05
			Ditto ...	Tippana Chinnaya ...	Ditto ...	Sadi Polamma's house.	Ditto ...	Dakata Lakshmi's house.	0.05
			Ditto ...	Dakkata Lakshmi ...	Ditto ...	Tippana Chinaya's house.	Ditto ...	Durgasi Pollaya's house.	0.05
			Ditto ...	Durgasi Pollaya ...	Ditto ...	Dakata Lakshmi's house.	Ditto ...	Durgasi Ellaya's house.	1.03
			Ditto ...	Durgasi Ellayya ...	Ditto ...	Durgasi Pollaya's house.	Ditto ...	Sadi Apalamma's house.	0.03
			Ditto ...	Sadi Apalamma ...	Ditto ...	Durgasi Ellaya's house.	Ditto ...	Chintala Mukti's house.	0.04
			Ditto ...	Chintala Mukti ...	Ditto ...	Sadi Apalamma's house.	Ditto ...	Tipana Apayya's house.	0.04
			Ditto ...	Tippana Apayya ...	Ditto ...	Chintala Mukti's house.	Ditto ...	Sadi Rajayya's house.	0.03
			Ditto ...	Sadi Rajayya ...	Ditto ...	Tipana Apayya's house.	Ditto ...	Sunkari Dilli Rao's house.	0.05
			Ditto ...	Sunkari Dilli Rao, Subba Rao and Madhava Rao. Sunkari Sunkari	Ditto ...	Sadi Rajayya's house.	Ditto ...	Vacant village site.	0.20
			Part of S. no.39 G. poramboke.	Durgasi Parsayya ...	House of Parsayya in S. no.37.	Vacant village site.	Durgasi Ayan's house.	Ditto ...	0.01
			Ditto ...	Durgasi Ayyanna ...	Durgasi Parsayya's shed.	Ditto ...	Durgasi Makayya's shed.	Ditto ...	0.01
			Ditto ...	Durgasi Makayya ...	Durgasi Ayyanna's shed.	Vacant village site.	Durgasi Ellaya's shed.	Ditto ...	0.01
			Ditto ...	Durgasi Ellayya ...	Durgasi Makayya's shed.	Ditto ...	Vacant village site.	Ditto ...	0.01
			Ditto ...	Parabati Beherani ...	Vacant village site.	Ditto ...	Tippana Chinayya's house.	Ditto ...	0.05
			Ditto ...	Tipanna Chinayya ...	Parabati Beherani's house.	Ditto ...	Tippana Audayya's house.	Ditto ...	0.05
			Ditto ...	Tippana Adeyya ...	Tippana Chinaya's house.	Ditto ...	Bollidi Pandayya's house.	Ditto ...	0.06
			Ditto ...	Bollidi Pandayya ...	Tippana Adeyya's house.	Ditto ...	Bollidi Basantulu's house.	Ditto ...	0.03
			Ditto ...	Bolidi Vasantulu ...	Bollidi Pandayya's house.	Ditto ...	Dokata Sommaya's house.	Ditto ...	0.02
			Ditto ...	Dakkata Sommayya ...	Bollidi Vasantulu's house.	Ditto ...	Lakshana Maharana's house.	Ditto ...	0.02
			Ditto ...	Lakshana Moharana ...	Dokata Sommaya's house.	Ditto ...	Vacant site of Bodu Koiraya.	Ditto ...	0.02
			Ditto ...	Boddu Koirayya ...	Lakshana Moharana's house.	Ditto ...	Sunkari Dilli Rao's house.	Ditto ...	0.03
			Ditto ...	Sunkari Dilli Rao, Subba Rao and Madhava Rao. Sunkari Sunkari	Boddu Koirayya's vacant village site.	Ditto ...	Tipana Mangulu's house.	Ditto ...	0.06

District.	Taluk.	Village.	Description of land, wat or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.	
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	
Ganjam.	Berhampur.	165 Rangailunda.	Part of S.no. 39 G. poramboke.	Tipana Mangala ...	Sunkari Dilli Rao's house.	Vacant village site.	Tipana Somaya's house.	Vacant village site.	Acres.	0'01
			Ditto ...	Tippana Sommaya ...	Tippana Mangala's house.	Ditto ...	Tippana Sanyasi's house.	Ditto ...	0'01	
			Ditto ...	Tippana Sanyasi ...	Tippana Somyya's house.	Ditto ...	Pirinti Tullasaya's house.	Ditto ...	0'02	
			Ditto ...	Pirinti Tullasaya ...	Tipana Sanyasi's house.	S. no. 40	Tipana Narayudu's house.	Ditto ...	0'02	
			Ditto ...	Tipana Narayudu ...	Pirinti Tullasaya's house.	Ditto ...	Sadi Lakshmi's house and vacant village site.	Ditto ...	0'02	
			Ditto ...	Sadi Lakshmi ...	Tippana Narayudu's house.	Ditto ...	Sadi Gopalu's house.	Ditto ...	0'01	
			Ditto ...	Sadi Gopalu ...	Sadi Lakshmi's house.	Ditto ...	Sadi Tamaya's house.	Ditto ...	0'02	
			Ditto ...	Sadi Tammaya ...	Sadi Gopalu's house.	Ditto ...	Baddakalla Ellaya's house.	Ditto ...	0'03	
			Ditto ...	Baddakalla Ellayya ...	Sadi Tamaya's house.	Ditto ...	Geeta Chimaya's house.	Ditto ...	0'01	
			Ditto ...	Geeta-Chinaya ...	Boddakalla Ellaya's house.	Ditto ...	Kanda Narayudu's house.	Ditto ...	0'01	
			Ditto ...	Konda Narayudu ...	Geeta Chinaya's house.	Ditto ...	Burudu Chinaya's house.	Ditto ...	0'01	
			Ditto ...	Burudu Chinnayya ...	Konda Narayudu's house.	Ditto ...	Tamara Nallaya's house.	Ditto ...	0'01	
			Ditto ...	Tamara Nallaya ...	Burudu Chinnaya's house.	Ditto ...	Gorgi S. no. 42.	Ditto ...	0'01	
			Ditto ...	Gobardhano Naiko ...	Vacant village site.	Ditto ...	Sukumari Naikani's house.	Ditto ...	0'01	
			Ditto ...	Sukumari Naikani ...	Gobardhano Naiko's house.	Ditto ...	Mangulu Naiko's house.	Ditto ...	0'01	
Ditto ...	Mangulu Naiko ...	Sukumari Naikani's house.	Ditto ...	Vacant village site.	Ditto ...	0'01				
Total									2'10	
(Total two acres and ten cents.)										
Ganjam.	Berhampur.	164 Mushidipalem.	2-1 G. dry.	Dakkata Ellama ...	2-2	2-4	5	3	0'13	
			2-2 do. ...	Do. Lakshmi ...	2-3	2-4	2-1	3	0'35	
			2-3 do. ...	Do. Ellamma ...	1	2-4	2-2	3	0'26	
			2-4 do. ...	Do. Anki ...	1	2-5, 2-6 and Allipur.	5	2-1, 2-2 and 2-3.	0'86	
			2-5 do. ...	Do. Lakshmi ...	1	Allipur ...	2-6	2-4	0'05	
2-6 do. ...	Do. Ellamma ...	2-5	Allipur ...	2-4	2-4	0'06				
3 do. ...	Matta Tar.nayya ...	1	2-1, 2-2 and 2-3.	6	4-1	1'26				

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	164 Mushidipalom.	6-1 G. Dry ...	Neelapur Chirna Durgayya ...	6-2	11-1	12	4-1	Acres 0.12
			6-2 do. ...	Neelapur Chirna Durgayya, Neelapur Tottan, Neelapur Pandadu, Neelapur Kamadu, Sadi Ramayya and Neelapur Chinnayya.	6-3	11-1	6-1	4-1	0.20
			6-3 do. ...	Neelapur Durgayya, Arjuna Patro and Neelapur Chandramma.	6-4	11-1	6-2	4-1	0.17
			6-4 do. ...	Same as for S. no. 6-2 ...	6-5	11 1, 3 and 4	6-3	4-1	0.22
			6-5 do. ...	Neelapur Chinnaya Durgayya ...	6-6	11 4 and 5	6-4	4-1	0.48
			6-6 do. ...	Neelapur Durgayya, Neelapur Chandramma and Arjuna Patro.	6-7	11 5, 7 and 8	6-5	4-1	0.50
			6-7 do. ...	Sadi Tanmayya, Sadi Kurmayya, Sadi Loknatha, Sadi Yenamma, Ponappu Pappalu, Sadi Latchaya and Neelapur Addayya.	6-8	7-1, 7-3 and 11-7	6-6	4-1	0.49
			6-8 do. ...	Matta Tarmayya ...	6-9	7 8 and 4	6-7	4-1	0.30
			6-9 do. ...	Kanapati Kannakayya ...	6-10	7-4 and 5	6-8	4-1	0.48
			6-10 do. ...	Sadi Gopala ...	5	7 5 and 6	6-9	4-1	0.54
			7-1 do. ...	Dakkata Ellamma ...	7-3	7-2	11-7	6-7	0.16
			7-2 do. ...	Dakkata Anki ...	5	7-7, 8-1, 8-2 8-3, 8-4	11-7	7 1, 3, 4, 5 and 6	0.94
			7-3 do. ...	Do. Lakshmi ...	7-4	7-2	7-1	6-7 and 8	0.17
			7-4 do. ...	Do. Ellamma ...	7-5	7-2	7-3	6-8 and 9	0.18
			7-5 do. ...	Do. Lakshmi ...	7-6	7-2	7-4	6 9 and 10	0.39
			7-6 do. ...	Do. Ellamma ...	5	7-2	7-5	6-10	0.14
			7-7 do. ...	Do. ...	5	7-8 and Allipur.	8-1	7-2	0.20
			7-8 do. ...	Dakkata Lakshmi ...	5	Allipur ...	7-7	7-7	0.07
			8-1 do. ...	Barri Gurrayya and Barri Kanakayya.	7-7	8-2	8-2	7-2	0.07
			8-2 do. ...	Bari Krishna, Dudu Anjayya, Dudu Gourayya, Dudu Latchayya, Bari Narayudu and Bari Budhiadu.	8-1 and Allipur.	Allipur.	8-3 8-6 and 8-7.	7-2	0.30
			8-3 do. ...	Bari Venkataswamy ...	8-2	8-2	8-4 and 8-5.	7-2	0.11
			8-4 do. ...	Same as S. no. 8-2 ...	8-3	8-5	11-7	7-2	0.32
			8-5 do. ...	Bari Gourayya and Bari Kanakayya.	8-3	8-6	11 7 and 9	8-4	0.32
			8-6 do. ...	Bari Venkataswamy ...	8-2	8-7, 8-8 and Allipur.	9	8-5	0.45
			8-7 do. ...	Bari Curayya, Bari Kanakayya	8-2	Allipur ...	8-6	8-6	0.07
			8-8 do. ...	Same as S. no. 8-2 ...	8-6	Do. ...	9	8-6	0.12
			9 do. ...	Patana Jaggayya, Patana Pandadu.	8	Do. ...	10-1, 10-2 10-4 and 10-6.	11 1, 6 and 7	3.26

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.	
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	
Ganjam.	Borhampur.	164 Mushi dipalem.	10-1 G. Dry...	Same as S. no. 8-2	9	10-2	10-2	11-1	0.12	
			10-2 do. ...	Bari Gurrayya, Bari Kanakayya	10-1 and 9.	10-4	10-3 and $\frac{10}{4}$	11-1	0.14	
			10-3 do. ...	Bari Venkataswamy	10-2	$\frac{10}{2.4}$	12	11-1 and 12	0.56	
			10-4 do. ...	Same as for S. no. 8-2	10-2 and 9	10-5 and 10-6.	12	10-2 and 10-3	0.80	
			10-5 do. ...	Bari Gurayya, Bari Kanakayya	$\frac{10}{4}$ and 6	Allipur ...	12 and Allipur.	10-4	0.49	
			10-6 do. ...	Bari Venkataswamy	Allipur and S. no. 9.	Do. ...	60-5	10-4	0.34	
			11-1 do. ...	Neelapti Chinnaya Durgayya, Neelapu Tatalu, Neelapu Pandadu, Neelapu Kamadu, Sadi Ramrayya, Neelapu Chinnaya.	11	10	12	6	1.20	
			11-2 do. ...	Neelapu Chinna Durgayya	2, 3 and 6	1, 2 and 3 and 9.		1, 2, 3 and 4		
			11-3 do. ...	Neelapu Chinna Durgayya	11-6	11-1	11-1	11-3	0.14	
			11-4 do. ...	Neelapu Durgayya, Neelapu Chandramma, Arjuno Patro.	$\frac{11}{4}$ and 5	11-2	11-1	6-4	0.20	
			11-5 do. ...	Neelapu Chinna Durgayya	11-5	11-3	11-3	6-4, 6-5	0.07	
			11-6 do. ...	Same as for S. no. 11-1	11	11	11	6	0.56	
			11-7 do. ...	Same as S. no. 11-3	7 and 8	6 and 7	3 and 4	5 and 6		
			11-8 do. ...	Neelapu Chinna Durgayya	11-7	11-7	11-5	6-6	0.11	
			13-1 do. ...	Neelapu Chinnaya	7-1, 2 8-2, 5	9	11	11	6	0.58
			13-2 do. ...	Neelapu Chinna Durgayya, Neelapu Chandramma and Arjuno Patro.	11-7	11-7	11-5	6-6	0.11	
			13-3 do. ...	Neelapu Chinnaya	12	13-2	13-11	4-2	0.05	
			13-4 do. ...	Neelapu Chinnaya	12	13-3	13-11	13-1	0.04	
			13-5 do. ...	Neelapu Latchayya and Neelapu Pottayya.	12	$\frac{14}{1}$ , 12	13-10	13-2	0.07	
			13-6 do. ...	Neelapu Chinnaya	13-11	13-10	13-5	4-2	0.05	
13-7 do. ...	Neelapu Pappayya	13-4	13-6, 8, 9, 10.	$\frac{4}{2}$ , $\frac{13}{6}$	4-2	0.09				
13-8 do. ...	Sadavani Sethiani	13	$\frac{13}{5}$ , $\frac{14}{7}$ , $\frac{14}{5}$ , $\frac{14}{6}$	$\frac{13}{7}$ , $\frac{20}{1,2}$	$\frac{13}{5}$ , $\frac{4}{2}$	0.23				
13-9 do. ...	Neelapu Errayya and Gedila Rajayya.	13-6	$\frac{20}{7}$ , $\frac{14}{6}$	20	13	0.17				
13-10 do. ...	Same as for S. no. 11-1	13-9	$\frac{14}{4}$ , $\frac{14}{6}$	13-6	13-5	0.05				
13-11 do. ...	Neelapu Chinnaya	13-10	$\frac{10}{4-A}$	13-8	13-6	0.05				
13-12 do. ...	Neelapu Latchayya, Neelapu Pottayya, Ponapu Pappayya and Neelapu Chinnaya.	13	14	13-9	13	0.16				

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken in Acres
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	164 Mushidipalom.	13-11 G. wet.	Neelapu Papayya, Neelapu Jangamayya, Neelapu Latchayya, Neelapu Pottayya, Neelapu Pappayya and Neelapu Chinnayya.	13 1 and 2	13 10	13 4	4-2	0.06
			14-1 do. ...	Ulla Sethi ...	12	15-1	14-2	13 3 and 10	0.08
			14-2 do. ...	Subudhi Sethi and Dukha Sethi	14-1	15-1	14-3	13-10	0.08
			14-3 do. ...	Ulla Sethi, Bodu Sethi, Budhia Sethi and Sadi Chinnayya.	14-2	15-1	14 4-A, 4-B	13-10	0.10
			14-4-A do. ...	Ulla Sethi ...	14-3	14-4-B	14-5	13 8 and 9	0.06
			14-1-B do. ...	Gedala Venkayya ...	14-3	15-4	14-5	14-4-A	0.08
			14-5 do. ...	Subudhi Sethi and Dukha Sethi.	14 4-A, 4-B	15 4, 5	14 6	13 6, 8	0.09
			14-6 do. ...	Same as S. no. 14-3 ...	14-5	15-5	20-7 and 13-7	13-7	0.09
			15-1 do. ...	Neelapu Yerraya and Gedala Rajayya.	12	15-2	15-4	14 1, 2 and 3	0.18
			15-2 do. ...	Sadabani Sethiani ...	12	15 11, 16	15 3, 4	15 1, 4	0.28
			15-3 do. ...	Neelapu Chinnayya ...	15-2, 16	16	15-5, 6 and 18.	15-4, 6 5	0.07
			15-4 do. ...	Neelapu Latchayya, Neelapu Pottayya, Neelapu Pappayya and Neelapu Chinnayya.	15-1 15-2	15-2 15-3	15-5	15-4-B 15-5	0.16
			15-5 do. ...	Neelapu Pappayya and Neelapu Jangamayya.	15 3, 4	15 3, 6	20 7, 11, 12, 13, 14	14-5, 14-6	0.19
			15-6 do. ...	Same as S. no. 13-11 ...	15-3, 5	18	20 14, 15	15-5	0.03
			15-7 do. ...	Same as S. no. 15-4 ...	15-9	18	13	15-3	0.04
			15-8 do. ...	Do. ...	15-11	17-6-A 17-7	18	15-9	0.02
			15-9 do. ...	Same as for S. no. 13-11 ...	15-10	15-8, 15-11	15-7	16-3	0.07
			15-10 do. ...	Neelapu Pappayya and Neelapu Jangamayya.	16-1	15-11	15-9	16-1	0.03
			15-11 do. ...	Neelapu Yerraya and Gedala Rajayya.	12	17-1, 2 17-6-A.	15-8	16-1, 2, 9 and 10	0.18
			16-1 do. ...	Dukha Sethi and Subudhi Sethi	15-15 2, 11	15-15 10, 11	16-3	16-2	0.09
			16-2 do. ...	Ulla Sethi, Bodu Sathi, Budhia Sethi and Sadi Chandrayya.	15-2 15-11	16 1	16 3	15 2	0.07
			16-3 do. ...	Arjuno Sethi, Gedala Tantal, Gedala Venkayya, Tamara Kamayya and Tamara Endayya.	16 1, 2	15 9	15 3, 7	15 2, 3	0.07
			17-1 do. ...	Ditto	12	17 2	17 2	15 11	0.05
			17-2 do. ...	Subudhi Sethi and Dukha Sethi	12, 17-1	17-3	17-3 17-6A	15-11	0.14



District.	Taluk.	Village.	Description of land, wet or dry, inam or paimas-boke with survey or paimas number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
									Acres.
			17-3 G. wet ...	Same as S no. 16-2	12	17-4, 5 Alipur.	17-6B	17 2, 6A	6.20
			17-4 do. ...	Ulla Sethi ...	12	Alipur	17-5	17-8	0.04
			17-5 do. ...	Subudhi Sethi and Dukha Sethi	17-4	Do. ..	Alipur	17-8	0.03
			17-6A do. ...	Gedala Venkayya ...	17-2	17 3, 6B	17 7	15 8, 11	0.10
			17-6B do. ...	Ulla Sethi ...	17-3	Allipur	17-7	17 6A	0.09
			17-7 do. ...	Subudhi Sethi and Dukha Sethi	17 6A, 6B	Do. ..	19-2	18, 15-8	0.20
			19-1 do. ...	Arjuno Sahu ...	19-2 Alipur	Do. ..	21A 19, 14, 15, 16, 17, 18 and 22.	20-17 21A 7, 8	4.40
			19-2 do. ...	Ditto ...	17-7	19-1 Alipur	19 1	18	0.73
			20-1 do. ...	Sadhabani Sethiani ...	18-6	20-2	20-3	4 1, 2	0.06
			20-2 do. ...	Same as for S no. 13-11 ...	20 8, 9 13-6	20-5, 7	20 5, 6, 10 21 A1, A2	20 1, 10	0.14
			20-3 G. dry...	Neelapu Pappayya, Neelapu Jangamayya, Neelapu Latchayya, Neelapu Pottayya, Neelapu Kanakayya and Neelapu Korrayya.	20-1	20-10 21A-1	20-4	4-1	0.09
			20-4 do. ...	Neelapu Yerrayya and Gedala Rajayya.	20-3	21A 1	21A 1	4-1	0.04
			20-5 do. ...	Neelapu Papayya and Neelapu Jangamayya.	20-2	20-6	21A-1,2	20-2	0.03
			20-6 do. ...	Neelapu Latchayya, Neelapu Pottayya, Ponappu Payya and Neelapu Chinayya.	20-2	20-7	21A-3 21A-2	20-5	0.03
			20-7 do. ...	Neelapu Yerrayya and Gedala Rajayya.	13-7 14-6	20 11	21A 4A, 3	20 2, 6, 9	0.23
			20-8 do. ...	Neelapu Chinnaya ...	13-7	20-9	20-2	13-6	0.02
			20-9 do. ...	Neelapu Papayya and Neelapu Jangamayya.	Do.	20-7	20-2	20-8	0.03
			20-10 do. ...	Neelapu Chinnaya ...	20-2	20-2	21A-1	20-3	0.03
			20-11 do. ...	Sadhabani Sethiani ...	15-5 26-7	20-12	21A-5, 6 21A 4A	20 7	0.20
			20-12 ...	Neelapu Yerrayya and Gedala Rajayya.	15-5	20-13	21A-6, 7 \	20-11	0.19
			20-13 ...	Neelapu Yerrayya and Neelapu Jangamayya.	15-5	20 14	21A 7A	20 12	0.11
			20-14 ...	Same as for S. no. 20 6	15 5, 6	20 15, 16	21A 7A	20 13	0.10
			20-15 ...	Same as for S. no. 13 11	18, 15-6	20 17	21A 20-16	20 14	0.03
			20-16 ...	Neelapu Chinnayya ...	20-15	20-17	21A-7B	20-14	0.09
			20-17 ...	Same as for S. no. 20-3	18	19 1, 2	21A-7B	20 15, 16	

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	164 Muehidipalcom.	21A-1 U. dry	Gedala Tatalu, Gedala Venkayya, Tamara Kammayya, Tamara Yendayya and Arjuno Sethi.	20 10, 2 21A 3	20 2, 3	20-10 27A	20 3, 4, 9, 10, 11 and 4-1	Accros. 0.63
			21A-2 do. ...	Ulla Sethi, Bodu Sethi, Budhia Sethi and Sadi Chandrayya.	20 2, 5, 6	21A-3	21A-13	21A-1	0.16
			21A-3 do. ...	Subudhi Sethi and Dukha Sethi	20-6 and 7	21A 4A, 4B, 1	21A-1	21A-1, 2	0.24
			21A-4A do. ...	Ulla Sethi	20-11	21A-5	21A-4B	21A-3	0.07
			21A-4B do. ...	Same as for S. no. 21A-1	21A 4A	21A-5	21A-20	21A-3	0.16
			21A-5 do. ...	Ulla Sethi, Bodu Sethi and Budhia Sethi.	20-11	21A-6	21A-6	21A-4A, 4B	0.24
			21A-6 do. ...	Subudhi Sethi and Dukha Sethi	20 11, 12	21A 7A, 14, 8	21A 12, 13 321	21A-5, 20	0.66
			21A-7 do. ...	Geddala Venkayya	20 13, 14	21A-7B	21A-8	21A-6	0.14
			21A-7B do. ...	Ulla Sethi	20 14, 16, 17	19-1	21A-8	21A-7A	0.16
			21A-8 do. ...	Same as for S. no. 21A-2	21A 7A, 7B	19-1	21A-6	21A-3	0.27
			21A-9 do. ...	Ditto	21A-1	21A-1	21A-1	4-1	0.04
			21A-10 do. ...	Same as for S. no. 21A-6	21A-1	21A-1	21A-11	4-1	0.10
			21A-11 do. ...	Same as for S. no. 21A-2	21A-10	21A-1	27A	4-1	0.10
			21A-12 do. ...	Same as for S. no. 21A-1	21A-6	21A-13	321	21A-6	0.08
			21A-13 do. ...	Same as for S. no. 21A-6	21A-6	21A-14	321	21A-12	0.02
			21A-14 do. ...	Ulla Sethi, Bodu Sethi, Subudhi Sethi, Dukha Sethi and Arjuno Sethi.	1-91. 21A-6	21A-15	321	21A-6 13	0.20
			21A-15 do. ...	Same as for S. no. 21A-2	19-1	21A-16	321	21A-14	0.10
			21A-16 do. ...	Same as for S. no. 21A-1	19-1	21A-17	321	20A-15	0.09
			21A-17 do. ...	Same as for S. no. 21A-6	19-1	21A-18	321	21A-16	0.16
			21A-18 do. ...	Same as for S. no. 21A-1	19-1	21A-19	321	21A-17	0.08
			21A-19 do. ...	Same as for S. no. 21A-2	19-1	22	321	21A-18	0.08
			21A-20 do. ...	Same as for S. no. 21A-2	21A-4	21A-6	27A	21A-1	0.20
			21B-1 do. ...	Subudhi Sethi and Dukha Sethi	321	21B-2	27B	321	0.01
			21B-2 do. ...	Same as for S. no. 21A-2	321	21B-3	27B	21B-1	0.06
			21B-3 do. ...	Subudhi Sethi and Dukha Sethi	321	21B-4	27B	21B-2	0.07
			21B-4 do. ...	Same as for S. no. 21A-14	321	21B-5	27B	21B-3	0.07
			21B-5 do. ...	Same as for S. no. 21A-2	321	21B-6	27B	21B-4	0.05
			21B-6 do. ...	Same as for S. no. 21A-1	321	21B-7	27B	21B-5	0.05
			21B-7 do. ...	Subudhi Sethi and Dukha Sethi	321	21-B 8	27-B	21 B 6	0.07
			21B-8 do. ...	Geddala Tatalu, Geddala Venkaya and Arjun-Sethi.	321	21-B 9	27-B	21 B 7	0.03
21B-9 do. ...	Same as for S. no. 21A-2	321	22	23, 27B	21B-8	0.03			

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.	
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	
Ganjam.	Berhampore.	164 Mashedipalun.	24 I. dry ...	Sadi Rammayya ...	Allipur ...	Allipur ...	31	23	0.26	
			26-A G. dry ...	Beta Brundaban Patro, Sadi Narayudu, Sadi Chandrayya, Ulla Sethi.	27-B	23	23, 31 and 25	321	2.83	
			26-B do. ...	Same as for S. no. 26 A ...	27-A	321	31	4-1	0.43	
			27-A do. ...	Hadia Sahu ...	21-A	321	26-B	4-1	0.20	
			27-B do. ...	Hadia Sahu ...	1, 11, 20	21-B	23	20-A	321	1.27
			28-1 do. ...	Neelapu Yerraya and Gedala Rajayya.	35	4-1	28-2	33	0.24	
			28-2 do. ...	Sadabani Sethiani ...	28-1	4-1	28-3	33	0.24	
			28-3 do. ...	Neelapu Papayya and Neelapu Jangamayya.	28-2	4-1	28-4	33	0.18	
			28-4 do. ...	Neelapu Chinayya ...	28-3	4-1	28-5	33	0.20	
			28-5 do. ...	Neelapu Pappayya, Neelapu Jangamayya, Neelapu Latchaya, Neelapu Pottayya, Neelapu Pappayya and Neelapu Chinnayya.	28-4	4-1	28-6	33, 32	2	0.23
			28-6 do. ...	Neelapu Latchaya, Neelapu Pottaya, Neelapu Chinnayya and Ponapu Papayya.	28-5	4-1	28-7	32-2, 32-3	0.26	
			28-7 do. ...	Neelapu Yerraya and Gedala Rajayya.	28-6	4-1	28-8	32-3	0.30	
			28-8 do. ...	Arjuno Sahu and Ponapu Papayya.	28-7	4-1	28	32	0.24	
			28-9 do. ...	Neelapu Papayya and Neelapu Jangamayya.	28-8	4-1	28-12	28-10	0.14	
			28-10 do. ...	Same as for S. no. 28-6 ...	28-8	28-9	28-11	32-6	0.14	
			28-11 do. ...	Same as for S. no. 28-9 ...	28-10	28-12	28-14	32-6	0.16	
			28-12 do. ...	Same as for S. no. 28-6 ...	28-9	4-1	28-13	28-11	0.15	
			28-13 do. ...	Same as for S. no. 28-7 ...	28-12	4-1	28-15	28-14	0.13	
			28-14 do. ...	Sadabani Sethiani ...	28-11	28-13	29-3	32-6	0.12	
			28-15 do. ...	Same as for S. no. 28-6 ...	28-13	4-1	28-16	29-3	0.12	
			28-16 do. ...	Same as for S. no. 28-9 ...	28-15	4-1	28-17	29-3	0.12	
			28-17 do. ...	Same as for S. no. 20-15 ...	28-16	4-1	28-18	29-3	0.13	
			28-18 do. ...	Neelapu Chinnayya ...	28-17	4-1	28-19	29-3	0.14	
			28-19 do. ...	Neelapu Yerrayya and Gedala Rajayya.	28-18	4-1	28-20	29-3	0.14	
			28-20 do. ...	Sadabani Sethiani ...	28-19	4-1	28-21	29-3	0.25	
			28-21 do. ...	Neelapu Yerrayya and Gedala Rajayya.	28-20	4-1	30	29-3	0.16	
			29-1 do. ...	Same as for S. no. 21-B-9 ...	29-3	29-2	31	32-7	0.33	
			29-2 do. ...	Same as for S. no. 21A-16 ...	29-3	29-3	31	29-1	0.51	
			29-3 do. ...	Subudhi Sethi and Dukha Sethi	28-13, 14	30, 28-15 to 20.	31	29-2, 32-7	0.65	
			32-1 do. ...	Peda Arjuno Sahu and Neelapu Yerrayya.	33	32-2, 3	32-4	34-3, 4	0.24	
			32-20 do. ...	Arjuno Sahu and Ponapu Papayya.	33	28-5, C	32-3	32-1	0.06	

District.	Taluk.	Village.	Description of and, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.	
					Narth.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	
anjam.	Berhampur.	164 Mushidipalarn.	32-3	G. dry	Chinna Arjuno Sahu, Senapati Siba Sahu, Neelapu Yerrayya Neelapu Vasantulu, Giridhari Behera, Sadi Dandasi, Sadi Jaggayya.	32-2	28 6, 7, 8	32-4	32 1, 4	0'20
			32-4	do. ...	Arjuno Sahu and Ponapu Pappayya.	32-1, 3	28-7, 8	32-5, 6	34-4	0'18
			32-5	do. ...	Same as for S. no. 32-3	32-4	32-6	32-8, 9	32-9, 34-4, 6	0'30
			32-6	do. ...	Ditto	32-6, 8	29-1, 3	31	32-8	0'80
			32-8	do. ...	Chinna Arjuno Sahu, Peda Arjuno Sahu, Dugasi Pollamma.	32-5, 9	32-7	31	32-9	0'92
			32-9	do. ...	Arjuno Sahu and Ponapu Pappayya.	32-5	32-5, 8	31	31-10, 12 and 34-4, 6, 7, 9, 11	0'96
			32-11	do. ...	Arjuno Sahu and Ponapu Pappayya.	44	32 10	31	31, 57	0'04
			33	do. ...	Dakkata Ellama	35	28 1 to 5	32 1 and 2	34 1 to 3	1'48
			34-1	do. ...	Neelapu Ramayya, Neelapu Chinayya and Neelapu Vasantulu.	35	33	34-2	44	0'78
			34-2	do. ...	Neelapu Gurayya and Neelapu Rajayya.	34-1	33	34-3	44	0'48
			34-3	do. ...	Neelapu Chinna Visantulu	34 2	33, 32-1	34-4	44	0'50
			34-4	do. ...	Same as for S. no. 34-1	34 3	32 1 and 4	34 5 and 6	44	0'66
			34-5	do. ...	Neelapu Gurraya, Neelapu Rajayya and Neelapu Garraya.	34-4	34-6	34-8	44	0'10
			34-6	do. ...	Neelapu Vasantulu	34 4	34 5	34 7	34 5	0'22
			34-7	do. ...	Same as for S. no. 34-5	34 6	32 9	34 32 9 9	34 8	0'18
			34-8	do. ...	Neelapu Vasantulu	34 5	34 7	34 9	44	0'10
			34-9	do. ...	Same as for S. no. 34-1	34	32	34	44	0'19
			34-10	do. ...	Same as for S. no. 34-5	7-8	9	10 and 11	44	0'19
			34-11	do. ...	Neelapu Chinna Vasantulu	34-9	34-11	32-10	44	0'09
			36-1	do. ...	Kanapati Kanakaya	34-9	32-9	32-10	44	0'10
			36-2	do. ...	Sadi Ramayya, Neelapu Yerrayya, Sadi Latchaya, Sadi Errama and Ponapu Poppalu.	39	36-2	40	34-10	0'10
			36-3	do. ...	Dakkata Pandadu	39	36 3	40	39	0'34
			36-4	do. ...	Sadi Chinnayya	37	36 4, 15	35	36-2 and 40	1'36
			36-5	do. ...	Sadi Gopalu	37	37 6, 8, 9	35	36-3	1'00
							36-4	35	36-3	0'45
								36-6		

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Ganjam.	Berhampur.	164 Mushidipalem.	36-6 G. dry...	Neelapu Chinna Vasantulu ...	36-8	36-7	35	36	Acres.
			36-7 do. ...	Sadi Rammayya, Neelapu Yerrayya, Sadi Latchayya, Sadi Erramma and Ponapu Poppalu.	36-8	4-1	35	4 and 5 36-6	0.84 1.40
			36-8 do. ...	Neelapu Gurraya, Neelapu Rajayya and Neelapu Garrayya.	36 9, 11, 12	4 1	36 6, 7	36 4	1.38
			36-9 do. ...	Dakkata Jogi ...	37	36 10, 11	36 8	36-4	0.63
			36-10 do. ...	Sadi Gopaludu ...	37	36-12	36-11	36-9	0.16
			36-11 do. ...	Kannapati Kanakaya ...	36-10	36-12	36-8	36-9	0.15
			36-12 do. ...	Dakatta Joggi ...	37	4-1	36-8	36-10, 11	0.56
			38-1 do. ...	Sadi Dandasi ...	58	38-2	37	59	1.82
			38-2 do. ...	Sadi Dandasi, Koi Jaggeya and Koi Ellama	58 Rangailunda	4 1	37	58 1	1.98
			39 do. ...	Sadi Ramayya, Neelapu Yerraya, Sadi Latchaya, Sadi Errama and Ponapu Pappalu.	37	36 1, 2, 3	40	41	3.31
			40 do. ...	Neelapu Rajigadu and Neelapu Pottayya	36 — and 39 1, 2	36-3	35	41	2.81
			42, G. manavari.	Pandisi Suryanarayana and Pandisi Gunni.	35	43 — 2A	43-1	41	2.44
			43-1, G. dry...	Same as for S. no. 42 ...	43 2A, 2B	43 — 44 2-B.	45, 57	41, 57	2.30
			43 2A do. ...	Neelapu Jaganaikulu ...	45	43 2 B	43 42, 1	42	0.98
			43 2B do. ...	Koi Jagaiyya ...	35	44	43-1	43-1, 2A	1.10
			44 do. ...	Beta Brundaban Patro, Durgasi Ramayya, Sadi Chittamma, Sadi Rajayya, Neelapu Chinayya, Arjuno Patro, Sadi Ramayya, Budhia Sahu, Dakkata Rajaya, Dakkata Sukrayya, Dakkata Kasia, Ponapu Narasimhadu, Ponapu Ellaya, Ponapu Ramaswamy, Ponapu Pappaya, Gedala Tatalu and Gedela Venkaya.	35	34 1 to 5 and 8 to 10.	32 11	43 1-2 B	3.67
			45 do. ...	Ponapu Pappayya ...	43-1	43-1	57	43-1	0.06
			46 do. ...	Pandiri Suryanarayana ...	47	41	41	57	0.09
			47 do. ...	Barato Latchaya ...	48 1 to 4	41	46	57	0.31
			48-1 do. ...	Narasmiho Sahu ...	322	48-2	47	57	0.08
48-2 do. ...	Neelapu Gurraya, Neelapu Rajayya and Neelapu Garraya.	49 B	48-3	47	48-1	0.08			
48-3 do. ...	Do. ...	49 B, 50	48-4	47	48-2	0.08			
48-4 G. dry	Neelapu Ramayya, Neelapu Chinnayya, Neelapu Vasantulu and Narasingo Sahu.	50 and 51	41	47	48-8	0.17			

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.			
					North.	East.	South.	West.				
1	2	3	4	5	6	6	7	8	10			
Ganjam.	Berhampur.	164 Mushidipalem.	49 B, G. dry ..	Ponapu Ramayya, Neelapu Yerraya, Yeduru Venkaya, Girdhari Behera, Sadi Narayudu, Basu Behera, Boladi Masenu, Gedili Venkaya and Gali Kammayya.	56-B		48 2, 3	322	Acres. 0'05			
			50 G. Manavari	Dakkata Ellama	52 and 53	51	48 3, 4	49-B, 56 B	0'54			
			51 do. ...	Do. Rajiga	53	41, 53	48-4	50	0'31			
			52 do. ..	Ditto	53	50	50	56-B	0'05			
			53 G. dry ..	Dakata Rajiga	54	41	50, 51, 52	56 A, 56-B	1'88			
			54 do. ...	Ditto	37	41	53	55-A	1'99			
			55-A do. ...	Budapu Ramayya, Neelapu Yerraya, Enduru Venkaya, Girdhari Behera, Sadi Narayana, Basu Behera, Bolidi Masenu, Gedila Venkaya, Gali Kamayya, Ponapu Chinnaya, Ponapu Sataya, Ponapu Ellaya, Ponapu Sotaya, Ponapu Mattaya, Ponapu Mina, a, Ponapu Ramudu and Ponapu Manesu.	58, 60	53, 54 37	56 B	322	5'10			
			52-B Manavati	Same as for S. no. 55-A	55-A	50, 52, 53	49-B	322	0'45			
			59 G. dry ...	Danda Sethi and Raghu Sethi	58	38-1	37	58	0'64			
			60 do. ...	Mukunda Naiko	...	Rangailunda	58	55-A	322	0'44		
								Total ninty-five acres and twenty cents.				
								Total				95'20
			Ganjam.	Berhampur.	163 Ramchandrapur.	227-C. 1 G. dry	Varada Kameswara Rao Naidu	Pathara ... 243	227-C-4	227 C-4	227 C-4	1'51
						228-1 do. ...	Kusunu Naiko	2 and 3	244	228-2	247	1'72
						228-2 do. ...	Ganapathi Naiko	228-1	244	228-3	1 and 3	2'02
228-3 do. ...	Rajeeba Naiko	228-2				244	245	247-3	2'08			
238-1 do. ...	Arjuno Naiko	227-C				242-1	238-2	246	1'94			
238-2 do. ...	Sadhu Naiko	2 and 3				242-1	238-3	231	1'97			
238-3 do. ...	Chakara Naiko	238-1				242-2	248-1 and 225 B.	231	1'08			
239-1 do. ...	Bano Naiko	238-2				239-2	240-1 and 242-1.	231	1'98			
239-2 do. ...	Budhia Naiko	Pathara ...				239-3	240-1	227-C	2'01			
240-1 do. ...	Chakara Naiko	Do. ...				240-1	241	3 and 4	0'80			
240-2 do. ...	Rajuga Naiko	239				240-2	241	242-1	2'02			
242-1 do. ...	Kalu Naiko	1, 2 and 3				240-1	242-2	238	2'02			
242-2 do. ...	Sanya Naiko	239-1				242-1	242-3	1 and 2	2'04			
242-3 do. ...	Kusunu Naiko	242-1				241	243-1	238-3	2'04			
243-1 do. ...	Kama Naiko	242-2				241	243-2	248-1	0'59			
243-2 do. ...	Bhaiga Naiko	241 and 242 3	241	243-3	242-3	2'01						
					Total				2'04			

District.	Tuluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.			
					North.	East.	South.	West.				
1	2	3	4	5	6	7	8	9	10			
Ganjam.	Berhampur.	163 Ramachandrapur.	243—3 G. dry.	Rajeeba Naiko	243—2	Rangai-lunda and 244.	244	228—1	0.54			
			246 do. ...	Sebati Naikani	247—3	228—3	245	250—2	2.08			
			247—1 do. ...	Naralenka Venu Gopala Rao	243	228	247	248	1.98			
			247—3 do. ...	Goura Naiko	1 and 2	228—1 and 2.	246.	247—2	2.02			
			248—1 do. ...	Mongulu Naiko	242—2 and 3 and 238—3.	247—1	248—2	225B	2.07			
			248—3 do. ...	Brunda Naiko	248—2	247—2	249—1 and 226.	225B	2.06			
			249—1 do. ...	Ditto	226 and 248—3.	250—1	249—2	233	1.98			
			249—2 do. ...	Madhu Naiko	249—1	250—1	249—3	233	2.00			
			249—3 do. ...	Parsu Naiko	249—2	250—1	249—4	233	1.12			
			250—1 do. ...	Bali Naiko	247—2	250—2	251—2	249—1, 2, 3 and 4.	2.02			
			251—1 do. ...	Parsu Naiko	249—4	251—2	252	233 and 234	1.08			
			225B. G. wet ...	Lakshmana Santra	238—3	248—1, 2 and 3.	226	232	0.51			
			Total ...									47.29
			Total forty-seven acres and twenty-nine cents.)									
			Houses of—									
Ganjam.	Berhampur.	163 Ramachandrapur.	Part of S. no. 241, G. poramboke.	Punja Naiko	Street	Vacant village site.	Vacant village site.	Kalia Naiko's house.	0.01			
			Ditto	Kalia Naiko.	Do.	Punja Naiko's house.	Do.	Parsu Naiko's house.	0.01			
			Ditto	Parasu Naiko	Do.	Kalia Naiko's house.	Do.	Kusunu Naiko's house.	0.01			
			Ditto	Kusunu Naiko	Do.	Parasu Naiko's house.	Do.	Narasingo Naiko's vacant site.	0.01			
			Ditto	Narasingo Naiko	Do.	Kusunu Naiko's house.	Do.	Bali Naik's house.	0.01			
			Ditto	Bali Naiko	Do.	Narasingo Naiko's vacant site.	Do.	Ganapathi Naiko's house.	0.01			
			Ditto	Ganapathi Naiko	Do.	Bali Naiko's house.	Do.	Mangulu Naiko's house.	0.01			
			Ditto	Mangulu Naiko	Do.	Ganapathi Naiko's house.	Do.	Govinda Naiko's house.	0.01			
			Ditto	Govinda Naiko	Do.	Mangulu Naiko's house.	Do.	Sanna Budhia Naiko's house.	0.01			
			Ditto	Sanna Budhia Naiko	Do.	Govinda Naiko's house.	Do.	Sadhu Naiko's house.	0.01			
Ditto	Sadhu Naiko	Ditto	Sanna Budhia Naiko's house.	Do.	Rajiba Naiko's house.	0.01						

District.	Taluk.	Village.	Description of land, wet or dry inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.			
					North.	East.	South.	West.				
1	2	3	4	5	6	7	8	9	10			
					Acres.							
Cenjam.	Berhampur.	163 Remaelandrapur.	Part of S. no. 241 G. poramboke.	Rajibo Naiko	Street	Sadhu Naiko's house.	Vacant village site.	Chakara Naiko's house.	0'0			
			Ditto	Chakara Naiko	Do.	Rajibo Naiko's house.	Do.	Bada Rajiba Naiko.	0'0			
			Ditto	Bodda Rajiba Naiko	Do.	Chakara Naiko's house.	Do.	Vacant village site.	0'0			
			Ditto	Chanduru Naiko	Vacant village site.	Vacant village site.	Street	Rama Naiko's vacant site.	0'0			
			Ditto	Rama Naiko	Do.	Chandra Naiko's vacant site.	Do.	Bada Budhia Naiko's house.	0'0			
			Ditto	Bada Budhia Naiko	Do.	Rama Naiko's vacant site.	Do.	Sama Naiko's house.	0'0			
			Ditto	Sama Naiko	Do.	Bada Budhia Naiko's house.	Do.	Boidehi Naikani's house.	0'0			
			Ditto	Boidei Naikani	Do.	Sama Naiko's house.	Do.	Bona Naiko's house.	0'0			
			Ditto	Bona Naiko	Vacant village site.	Boidu Naikani's house.	Do.	Sona Rajiba Naiko's house.	0'0			
			Ditto	Sana Rajibo Naiko...	Ditto	Bana Naiko's house.	Do.	Punja Naiko's house.	0'0			
			Ditto	Punja Naiko	Ditto	Sana Rajibo Naiko's house.	Do.	Juja Naiko's house.	0'0			
			Ditto	Juja Naiko	Ditto	Punya Naiko's house.	Do.	Arjuno Naiko's house.	0'0			
			Ditto	Arjuno Naiko	Ditto	Juja Naiko's house.	Do.	Maniki Naikani's house.	0'0			
			Ditto	Maniki Naikani	Ditto	Arjuno Naiko's house.	Do.	Bhaigo Naiko's house.	0'0			
			Ditto	Bhaigo Naiko	Ditto	Maniki Naikani's house.	Do.	Subhadra Naikani's house.	0'0			
			Ditto	Subhadra Naikani	Ditto	Bhaigo Naiko's house.	Do.	Roibari Naiko's house.	0'0			
			Ditto	Roibari Naika	Ditto	Subhadra Naikani's house.	Do.	Kaina Naiko's house.	0'0			
			Ditto	Kaina Naiko	Ditto	Roibari Naiko's house.	Do.	Vacant village site.	0'0			
			Total ...									0'29

(Total nil acres and twenty-nine cents.)



District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.	
					North.	East.	South.	West.		
1	2	3	4	5	6	7	8	9	10	
Ganjam.	Berhampur.	175 Mandyapalli.	Part of unsurveyed land, I. dry.	Ballaji Radha Kanta Maha Prabhu.	Rushikulya canal Sindhigam branch.	Jaganadhapur village (Chatrapur taluk).	Rangailunda village.	Pathara and Ramachandrapur village.	Acres. 40'00	
								Total	40'00	
					(Total forty acres.)					
			355—1, G. dry.	Beera Mohanty and Bharata Chaudhury.	353—1	355—2	359	356	0'40	
			356 do. ...	Do. ...	358	355—1	359	357	0'64	
			357 do. ...	Do. ...	358	356	359	359	0'83	
			358 do. ...	Pakanati Ramalakshmiamma...	Badupur...	353—1	356 and 357	359	3'19	
			353—1 do. ...	Sri Radhakrishna Mahaprabhu.	Do. ...	353—2	355—1	358	0'44	
			337 do. ...	Pakanati Ramalakshmiamma...	341	323	359	338 and 340	1'62	
			338 do. ...	Raghu Padhano ...	339 and 340.	337	359	359	0'75	
			339 do. ...	Narano Nahako and Gopalo Nahako.	359	340	338	359	0'66	
			340 do. ...	Pakanati Ramalakshmiamma...	359	341 and 337.	338	339	0'94	
			341 do. ...	Chandro Nahako ...	359	342	337	359 and 340	1'93	
			343-A. do. ...	Pakanati Ramalakshmiamma	359	362	342	359	2'74	
		173 Manusurkota.	321-B. do. ...	Parimi Nahako, Kartika Nahako and Kanai Nahako.	318-B and 342.	963	322 and 323.	342 and 341	2'39	
			318-B. do. ...	Balaram Panigrahi ...	...	362	962	321-B.	342	0'11
			322 do. ...	Lochano Nahako and Mangulu Nahako.	...	321-B	963 and 344-B.	323 and 324—1.	321-B and 323.	0'59
			323 do. ...	Master John Barjis...	...	321-B and 322.	324 1	327—1 and 336.	337	3'47
			324—1 do. ...	Dhanu Nahako ...	...	322	324 2	327 and 325—1.	323	0'32
			344-B. do. ...	Dhanu Nahako ...	...	322	963 327	324 1	322	0'01
			336 do. ...	Raghu Podhano ...	...	323	1 327	335	359	1'40
			335 do. ...	Madhu Padhano and Durgasi Pollaya.	...	336	1 327	1 329	359	1'81
			325—1 do. ...	Parimi Nahako, Kartika Nahako and Konai Nahako.	...	324 1	325 2	327 1 and 2	327 1	0'14
			328—1 do. ...	Pakanati Krishnamurti Naidu ..	...	327 1	328 2	329 1	327—1 and 329—1.	0'52
			329—1 do. ...	Sanno Modhu Padhano and Pakanati Krishnamurty Naidu.	...	335, 327—1 and 328—1.	329—2	333 and 330—1	334	2'69
			334 do. ...	Dharmu Padhano ...	...	359 and 335.	329—1 and 333.	Rangailunda and 332.	359 and Rangailunda.	1'76
		332 do. ...	Pakanati Krishnamurty Naidu.	...	330—1, 333 and 334.	Rangailunda.	Rangailunda.	Rangailunda.	3'12	

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke with survey or paimash number.	Name of owner or occupier.	Boundaries.				Approximate extent to be taken up.			
					North.	East.	South.	West.				
1	2	3	4	5	6	7	8	9	10			
Ganjam.	Berhampur.	173 Manusurkota.	333 G. dry ...	Benu Padhano, Pakanati Krishnamurty Naidu.	329-1	330-1 and 332.	332	334	2.77			
			330 1 do. ...	Deena Nahako and Dhanu Nahako.	329-1	330-2	332	333 and 332	0.46			
							Total ...				35.70	
			(Total thirty-five acres and seventy cents.)									
			270- A G. dry.	Kusunu Goudo, Damburu Goudo and Dimala Gurumurty Achari.	270A 2	275	270 A-2	270 A-2	3.00			
Ganjam.	Berhampur.	174 Badupur.	270A-2 do. ...	Kesaba Gauda, Madhia Gauda and Mohano Gouda.	270A-3, 271 A-1, 2 and 3.	275	Manusurkota.	Rangailunda.	15.65			
			270A 3 do. ...	Durlobho Gauda ...	270A-2	270 A-2	270 A-2	270 A 2	1.28			
			271A 2 do. ...	Balaji Panigrahi ...	271A-4	271 A-3	270 A-2	271 A-1	1.66			
			271A 3 G. manvari.	Kesabo Goudo, Madhia Goudo and Mohano Goudo.	271A-4	276	270 A-2	271 A-2	0.70			
			271A-5, G. dry.	Satyabadi Panigrahi...	Jagannadhapur.	276	271 A-1	271 A-1	2.62			
				Total ...				24.91				
(Total twenty-four acres and ninety-one cents).												

The 2nd January 1937.

**No. 8—IL-43-R.—DECLARATION.**—Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for Janardan Ghai project from 192.4 chain to 319.5 chain in the villages of Kolan, Belpara, Haridapal and Brahmanbad, pargana Olas, killa Madhupur, zila Cuttack, it is hereby declared that for the above purpose seven pieces of land measuring, more or less, 14.74 acres of standard measurement bounded on the—

**Block A—area 5.00 acres—mauza Kolan.**

North—By the boundary of mauza Sulia and part of plot no. 152,

East—By parts of plots nos. 152, 645, 647, 654, 640, 638, 429, 432, 955, 434, 439, 438, 437, 445, 447, 449, 943, 476, 477, 317, 316, 296, 297, 298, 933, 299, 944, 805 and 804 and plot nos. 644, 643, 639, 433, 446, 474, 295 and 290,

South—By the boundary of mauza Belpara to be acquired in Block B,

West—By parts of plots nos. 645, 646, 648, 929, 654, 638, 429, 431, 428, 434, 439, 449, 442, 437, 444, 447, 416, 951, 389, 388, 387, 942, 476, 477, 318, 317, 315, 316, 297, 301, 944, 805 and 804 and plot nos. 653, 655, 443, 391 and 392;

**Block B—area 0.88 acre—mauza Belpara.**

North—By the boundary of mauza Kolan to be acquired in Block A,

East—By parts of plots nos. 4 and 5,

South—By the boundary of mauza Haridapal to be acquired in Block C,

West—By parts of plots nos. 4 and 13;

**Block C—area 0.93 acre—mauza Haridapal.**

North—By the boundary of mauza Belpara to be acquired in Block B,

East—By parts of plots nos. 31, 34, 243, 35, 244, 247, 17, 18 and 21,

South—By the boundary of mauza Brahmanbad to be acquired in Block E,

West—By private embankment;

**Block D—area 0.59 acre—mauza Haridapal.**

North and East—By private embankment,

South—By the boundary of mauza Brahmanbad to be acquired in Block F,

West—By parts of plots nos. 240, 229, 241, 28, 16 and 245;

**Block E—area 1.46 acres—mauza Brahmanbad.**

North—By the boundary of mauza Haridapal to be acquired in Block C,

East—By parts of plots nos. 48, 1533, 1535, 1536, 12, 24, 32, 31, 1544, 1543, 30, 225, 223, 236, 241, 239, 314, 295, 296, 1552, 298, 299, 308, 307, 305, 304, 303, 1554, 1556, 1559, 274, 1560, 272, 1466, 271, 1561, 780 and 823 and plot nos. 240, 278 and 779,

South—By part of plot no. 823 and private embankment,

West—By private embankment;

*Block F—area 3.52 acres—mauza  
Brahmanbad.*

North—By the boundary of mauza Haridapal to be acquired in Block D and private embankment,

East—By private embankment and boundary of mauza Bhagatpur,

South—By parts of plot nos. 1583, 1394 and 1395,

West—By parts of plot nos. 1532, 8, 9, 11, 10, 25, 1540, 28, 1542, 1545, 235, 234, 242, 1548, 243, 1550, 244, 1551, 294, 293, 1553, 301, 286, 280, 1558, 276, 273, 270, 781, 822, 820, 1517, 817, 1519, 813, 812, 1602, 850, 1567, 1569, 930, 1571, 1573, 1575, 969, 1576, 1580 and 1394, and plot nos. 7, 291, 819, 1495, 1496, 1497, 1498, 966, 964 and 961,

*Block G—area 2.36 acres—mauza  
Brahmanbad.*

North—By parts of plot nos. 1339, 1592, 1593, 1591, 1594, 1595, and 1596 and plot no. 841,

East—By parts of plot nos. 849, 853, 851, 928, 929, 935, 1570, 931, 951, 952, 970, 968, 967, 963, 962, 959, 1581, 1585, 1338 and 1339 and boundary of mauza Bhagatpur,

South and West—By private embankment;

are required within the aforesaid villages of Kolan, Belpara, Haridapal and Brahmanbad.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Irrigation Branch, Cuttack, or in that of the Executive Engineer, Northern Division, Cuttack.

*The 4th January 1937.*

**No. 29—La-42-R.—DECLARATION.—**Whereas it appears to the Government of Orissa that land is required to be taken by

Government at the expense of the District Council, Sambalpur, for a public purpose, viz., for the Type Plan School at Khairpali in the village of Khairpali, tahsil Bargarh, zila Sambalpur, it is hereby declared that for the above purpose a piece of land measuring, more or less, 0.59 acre, consisting of plot nos. 1868 (0.05), 1369 (0.13),  $\frac{1372}{1}$  (0.14) and 1368 (0.27) bounded on the—

North—By plot nos. 1451 bandh, 1372 Tikra Chatan, 1371 and 1867 raiyati lands of Thakur Jhankar,

South—By plot no. 1367—Raiyati lands of Brundaban Panda and another,

East—By plot no. 1450—Kata ridge,

West—By plot no. 1499—Dharsa,

is required within the aforesaid village of Khairpali.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Deputy Commissioner, Sambalpur.

*The 4th January 1937.*

**No. 36—La-12-R.—DECLARATION.—**Whereas it appears to the Government of Orissa that land is required to be taken by Government at the public expense for a public purpose, viz., for retired line at 4th mile, 3rd quarter of Daya left embankment no. 28B at Kausalyapur, in the village of Kausalyapur, pargana Kotrahang, zila Puri, it is hereby declared that for the above purpose a piece of land measuring, more or less, 1.160 acres, bounded on the—

North—By part of plots nos. 70, 69, 68, 57 and 60,

East—By part of plots nos. 56, 57, 59, 1076, 62, 63, 64, 65, 66, 170, 67, 68, 69 and 70 and plot no. 166,

South—By part of plots nos. 56, 57, 67 and 68,

West—By part of plots nos. 57, 60, 61, 65, 66, 67, 68 and old embankment,

is required within the aforesaid village of Kausalyapur.

This declaration is made, under the provisions of section 6 of Act I of 1894, to all whom it may concern.

A plan of the land may be inspected in the office of the Land Acquisition Deputy Collector, Irrigation Branch, Cuttack, or in that of the Executive Engineer, Southern Division, Cuttack.

## ERRATUM.

The 30th December 1936.

**No. 9824—La-83-R.**—In line 11 of the declaration no. 670—La-7-R., dated the 10th November 1936, published at page 250, Part III, of the *Orissa Gazette* of the 13th November 1936, regarding acquisition of land for an advance line in the 6th mile, 3rd quarter of Kuakhairight embankment no. 31-B in the village of Pandra, pargana Bakharabad, zila Cuttack, please read "0.54 acre" for "0.57 acre".

By order of the Governor,  
P. T. MANSFIELD,  
Chief Secretary to Government.

LAW AND COMMERCE  
DEPARTMENT.

## NOTIFICATION.

The 2nd January 1937.

**No. 27-Com.**—Intimation having been received of the outbreak of cholera at Negapatam it is hereby notified for general information that Negapatam is declared to be an infected port and that the existing regulations for the prevention of the introduction of cholera by sea will be enforced in the ports of Orissa against vessels arriving from Negapatam.

C. G. NAIR,  
Secretary to Government.

EDUCATION, HEALTH AND LOCAL  
SELF-GOVERNMENT DEPARTMENT.

## NOTIFICATION.

The 4th January 1937.

[1] \* **No. 74/Edu XIV-E-1/36-E.**—Whereas the local Government considers that sculptures, carvings, images, bas-reliefs, inscriptions, paintings, palm leaf manuscripts and other like objects of archaeological or historical interest, forming the collection known as 'Roy's Museum Exhibits, Puri' ought not to be moved from the place where they are without the sanction of the Government, the local Government, in exercise of the powers conferred by sub-section (1) of section 18 of the Ancient Monuments Preservation Act, 1904 (VII of 1904), hereby directs that any such object or any class of such objects forming part of the said collection, shall not be moved unless with the written permission of the Collector of Puri.

By order of the Governor,  
A. F. W. DIXON,  
Secretary to Government.

## PUBLIC WORKS DEPARTMENT.

## NOTIFICATION.

The 5th January 1937.

**No. 95-E.**—Under condition III of clause (c) of the proviso to rule 38 of the Civil Services (Classification, Control and Appeal) Rules, 1930, the local Government are pleased to constitute a Selection Board in the manner described below to advise them in the matter of recruitment to the Provincial Engineering Service, Orissa:—

1. The Secretary to Government, Public Works Department.
2. The Revenue Commissioner.
3. The Principal, Orissa School of Engineering.

Two non-official members—to be appointed by Government.

A. VIPAN,  
Secretary to Government.

## HOME (REFORMS) DEPARTMENT.

## NOTIFICATION.

Puri, the 4th January 1937.

**No. 14-Ref.-P.**—In pursuance of rule 77 of the Orissa Legislative Assembly Electoral Rules, Part II (Conduct of Elections), 1936, the Governor is pleased, in respect of the constituencies of the Orissa Legislative Assembly specified in the first column of the table hereto

[1] Canceled by notification No. 6498-E of 18.12.37  
(see O. Gazette, of 24.12.37, Pt. III, p. 863)

annexed, to appoint, for the counting of votes, the dates, hour and places specified respectively in the second, third and fourth columns of the said table against the said constituencies.

TABLE.

Constituency.	Date.	Time.	Place.
1	2	3	4
West Cuttack Sadr ...	28-1-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
Central Cuttack Sadr ...	26-1-1937 ...	Do. ...	Do.
North Cuttack Sadr ...	27-1-1937 ...	Do. ...	Do.
East Cuttack Sadr ...	29-1-1937 ...	Do. ...	Do.
South Cuttack Sadr ...	30-1-1937 ...	Do. ...	Do.
Central Kendrapara ...	26-1-1937 ...	Do. ...	Do.
North Kendrapara ...	27-1-1937 ...	Do. ...	Do.
East Kendrapara ...	28-1-1937 ...	Do. ...	Do.
East Jajpur ...	26-1-1937 ...	Do. ...	Do.
West Jajpur ...	27-1-1937 ...	Do. ...	Do.
North Jajpur ...	28-1-1937 ...	Do. ...	Do.
Angul District ...	26-1-1937 ...	Do. ...	Do.
East Puri Sadr ...	26-1-1937 ...	Do. ...	Do.
North Puri Sadr ...	27-1-1937 ...	Do. ...	Do.
South Puri Sadr ...	28-1-1937 ...	Do. ...	Do.
East Khurda ...	26-1-1937 ...	Do. ...	Do.
West Khurda ...	27-1-1937 ...	Do. ...	Do.
Central Balasore Sadr ...	26-1-1937 ...	Do. ...	Do.
South Balasore Sadr ...	27-1-1937 ...	Do. ...	Do.
North Balasore Sadr ...	28-1-1937 ...	Do. ...	Do.
East Bhadrak ...	26-1-1937 ...	Do. ...	Do.
West Bhadrak ...	27-1-1937 ...	Do. ...	Do.
Sambalpur Sadr ...	27-1-1937 ...	Do. ...	Do.
West Bargarh ...	27-1-1937 ...	Do. ...	Do.
East Bargarh ...	28-1-1937 ...	Do. ...	Do.
Khariar ...	27-1-1937 ...	Do. ...	Do.
Ghumsur ...	23-1-1937 ...	Do. ...	Do.
Aska Surada ...	25-1-1937 ...	Do. ...	Do.

Constituency.	Date.	Time.	Place.
1	2	3	4
Chatrapur ...	23-1-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
Berhampur ...	25-1-1937 ...	Do. ...	Do.
Parlakimedi ...	23-1-1937 ...	Do. ...	Do.
Naurangpur ...	25-1-1937 ...	Do. ...	Do.
Jeypore-Malkangiri ...	23-1-1937 ...	Do. ...	Do.
Koraput ...	23-1-1937 ...	Do. ...	Do.

*Muhammadan Constituencies.*

Cuttack Sadr ...	26-1-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
North Cuttack cum Angul ...	27-1-1937 ...	Do. ...	Do.
Balasore cum Sambalpur ...	27-1-1937 ...	Do. ...	Do.
South Orissa ...	28-1-1937 ...	Do. ...	Do.

*Women's Constituencies.*

Cuttack Town ...	1-2-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
Berhampur Town ...	23-1-1937 ...	Do. ...	Do.

*Indian Christian Constituency.*

Orissa Indian Christian ...	29-1-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
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*Labour Constituency.*

Orissa Labour Constituency ...	30-1-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
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*Commerce and Industry.*

Orissa Commerce and Industry ...	1-2-1937 ...	From 9 A.M. ...	Office of the Returning Officer.
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By order of the Governor,  
M. HAMID,  
Elections Officer to Government.